

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society  <b>With</b>	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal
2.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal
3.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
4.	Comp. App. (AT) (Ins) No. 146 of 2020  <b>Part Heard</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
5.	Comp. App. (AT) (Ins) No. 1121 of 2020  <b>Part Heard</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3
6.	Comp. App. (AT) (Ins) No. 338 of 2020  <b>Part Heard</b>	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2
7.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana

<b>8.</b>	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
<b>9.</b>	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi
<b>10.</b>	Comp. App. (AT) (Ins) No. 282 of 2021	Ishita Halder Vs. Siba Kumar Mohapatra & Anr.	Arani Guha	Siba Kumar Mohapatra-R1 Sanjay Kapur Megha Karnwal Arjun Bhatia-R2
<b>11.</b>	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	A.K. Nowshad Himanshu Suman

**For Admission (After Notice)**

<b>12.</b>	Comp. App. (AT) (Ins) No. 183 of 2021	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	Dhaval Deshpande
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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**